

[Print](#)**Defective Case Register from 2026-08-19 to 2026-08-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/36898/2026	MANOJA KUMAR KHUNTIA	2026-08-19	1. Petition not notarized.
2	D-WP(C)/38645/2026	BIGYAN KUMAR SHARMA	2026-08-19	1. Description of Ann.4 in Index and Para 5 not correct.
3	D-CONTC/38009/2026	SUBRAT MISRA	2026-08-19	1. Code Not indicated. 2. H.C.B.A.M.W.S. of Rs.- not paid.
4	D-WP(C)/37978/2026	SHREEKANTA PRASAD SAHOO (1)	2026-08-19	1. Name of the both parties not mentioned in Index.
5	D-ABLAPL/24870/2026	SANGRAM KESHARI ROUT	2026-08-19	i) H. C. B.A. M. W.S of Rs. 50/- not paid.
6	D-WP(C)/37862/2026	HRUDANANDA MOHAPATRA	2026-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Writ petition not properly page marked on file
7	D-RSA/37275/2026	LINGARAJ SARANGI	2026-08-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Valuation and C.Fee Payable not furnished.2.C.Copy of Decree of both the lower courts be filed for assessment of C.Fee.Put up for further S.R after rectification for limitation.
8	D-ABLAPL/24822/2026	MITU KUMAR BISWAL	2026-08-19	1. Reference Certificate is not correctly furnished.
9	D-WP(C)/36958/2026	JYOTIRMAY GUPTA	2026-08-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of District mentioned in Address of OP No.2 not correct. 2. LTI not attested in V.nama.
10	D-WP(C)/38812/2026	BIREN SANKAR TRIPATHY	2026-08-19	1. Welfare fee of Rs.50/- not paid in V.nama.
11	D-ABLAPL/24393/2026	SAPAN KUMAR PAL	2026-08-19	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
12	D-CONTR/25023/2026	ADV.	2026-08-19	Code not correct.
13	D-ABLAPL/24824/2026	AJIT KUMAR RAUT	2026-08-19	1. Reference certificate is not correctly furnished
14	D-ABLAPL/24390/2026	SUPRIYO RANJAN MAHAPATRA	2026-08-19	i) Unredacted copy of annexure-1 be kept in sealed cover.
15	D-WP(C)/37224/2026	PRABHAKAR SABAT	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of District in address of Pet. in CT not correct. 2. OP NO.6 not properly represented. 3.

				Name of father of OP No.8 not mentioned. 4. Petition not signed by the advocate. 5. Paragraph declaration in Petition and IA not correct
16	D-ABLAPL/24381/2026	SIDHESWAR RATH	2026-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Page no. 12 not legible
17	D-WP(C)/37037/2026	BHABANI SANKAR DAS	2026-08-19	1. Details Address not furnished of the op. no.1 in cause title. 2. Page no.7 not filed.
18	D-ABLAPL/24365/2026	SWARAJ PATEL	2026-08-19	i) P.S. case no. and G.R. case no. mentioned in cause title not tally with annexure-1.ii)Paragraph no. mentioned in affidavit not correct.iii) Annexures are not attested.H. C. B.A. M. W. S. of Rs. 50/- not paid.
19	D-WP(C)/38510/2026	SOUMYA RANJAN MOHANTY	2026-08-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 24 not neat.
20	D-ABLAPL/24529/2026	AVIRAM PATRA	2026-08-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and detail address of the complainant and his daughters name be redacted from the synopsis, cause title, para-3 of the petition. ii) Redacted copy of annexure-1 be filed and Unredacted copy of annexure-1 be kept in sealed cover. for further S.R.
21	D-ABLAPL/23519/2026	SITIKANT MISHRA	2026-08-19	i)Page no 10 and 12 not properly scanning.ii) As Per Notification dtd. 05-12-2025 reference certificate not correctly furnished.iii) Unredacted copy of annexure-1 be kept in sealed cover.
22	D-BLAPL/24752/2026	JYOTIRMAYA SAHOO	2026-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-WP(C)/37033/2026	BHABANI SANKAR DAS	2026-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-EXP/38326/2026	ADV	2026-08-19	Put up for SR after filing of last page of c. copy of order
25	D-WP(C)/36029/2026	BYOMAKESH TRIPATHY	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-WP(C)/36035/2026	GEETANJALI MAJHI	2026-08-19	8-CAUSE TITLE NOT IN ORDER.
27	D-WP(C)/37091/2026	SANJIB MOHANTY	2026-08-19	1. Neat copy of petition be filed without underline in pen.
28	D-ABLAPL/24827/2026	BISWAJIT MOHAPATRA	2026-08-19	1. Reference certificate is not correctly furnished.

29	D-BLAPL/24763/2026	AMLAN SHAKTI PAUL	2026-08-19	i) Paragraph no. not correctly mentioned in affidavit.
30	D-ABLAPL/24513/2026	KABIRAJ PRADHAN	2026-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
31	D-WP(C)/38683/2026	RAMANATH ACHARYA	2026-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann. No. left blank in prayer. 2. Notification No. in Ann.5 of Index and para 7 not correct. 3. Paragraph declaration in IA not correct and IA not page marked. 4. Annexures not attested.
32	D-WP(C)/36768/2026	AGNIHOTRA SAHU	2026-08-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 and 37 not neat and legible.
33	D-CRLA/24261/2026	CHITTA RANJAN PATTNAIK	2026-08-19	Correct code not indicated. Put up SR after after reacting the name /informant/Address from annex-1 and kept sealed cover.
34	D-ABLAPL/24507/2026	SK. ZAFARULLA	2026-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
35	D-BLAPL/23888/2026	PRADEEP KUMAR MOHANTY	2026-08-19	i) As per Notification dtd.5-12-2025reference certificate not correctly furnished.
36	D-ABLAPL/24512/2026	LAXMINARAYAN RAYATSINGH	2026-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
37	D-ABLAPL/24467/2026	SURYAKANTA DWIBEDI	2026-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
38	D-MACA/36667/2026	BISWAJIT MOHANTY	2026-08-19	under taking for oriya annex not furnished
39	D-ABLAPL/24464/2026	LAXMAN PRADHAN	2026-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
40	D-RSA/38153/2026	BUDHIRAM DAS	2026-08-19	C.Fee Payable be corrected in the Memo of Appeal.
41	D-CRLMP/25113/2026	RAKESH KUMAR ROUTRAY	2026-08-19	14-NOT PROPERLY INDEXED.
42	D-FAO/24601/2026	SUBRAT SATPATHY	2026-08-19	.Address of R-1 not mentioned in the Memo of Appeal
43	D-ABLAPL/24402/2026	PRAVASH CHANDRA JENA	2026-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
44	D-RVWPET/38159/2026	SUVALAXMI HARICHANDAN	2026-08-19	WAC wrongly mentioned in prayer
45	D-CRLMC/23971/2026	SOUMYA JYOTI BISWAL	2026-08-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Annexures -1 2 4 and 5 be kept in cove.
46	D-RVWPET/38189/2026	DEBASHIS TRIPATHY,AGA	2026-08-19	i) Reference certificate not furnished. ii) Anx-1 wrongly mentioned in prayer.
47	D-WP(C)/17569/2026	SUDHIR KUMAR MALLICK	2026-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with affidavit and cause title.Age not mentioned Petitioner no.12 and 14 in the cause title.
48	D-WA/36516/2026	SASWAT DAS, AGA	2026-08-19	Detail address of appellants and R-3 to be furnished.
49	D-WA/36584/2026	TEJ KUMAR,A.S.C	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Para no. wrongly mention in grounds.
50	D-ABLAPL/24614/2026	USHARANI PATI	2026-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
51	D-CRLMC/24205/2026	ARUN KUMAR BEHERA	2026-08-19	1. Name of relation of the Informant/Victim to be redacted in page no.13 and 15
52	D-FAO/37073/2026	SUBHADUTTA ROUTRAY	2026-08-19	annex-2 not clear
53	D-CRLMC/24430/2026	DEEPTIRANJAN JENA	2026-08-19	1. C.Copy of F.I.R. and Charge sheet to be filed.2. As per Index,Annexures-1 and 2 not described in the petition.
54	D-STREV/38196/2026	ASIT KUMAR DASH	2026-08-19	1.Court Fee Rs. 100/ payable , paid 12/ rest amount to be paid 2. being aggrieved not proper, good ground not furnished further SR after disposal of IA reg .dispensing
55	D-ABLAPL/24828/2026	BITAS KUMAR SWAIN	2026-08-19	1. Reference certificate is not furnished fully.
56	D-WP(C)/38179/2026	SUBHADUTTA ROUTRAY	2026-08-19	.Subject Code Not Furnished .
57	D-ABLAPL/24642/2026	GIRENDRA KUMAR GOSWAMI	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.11 not filed. 2.As per Index, Annexures-1 to 4 not described in the petition
58	D-CRLA/23877/2026	GOUTAM KUMAR ROUTRAY	2026-08-19	1/ Occupation not furnished in affidavit in I.A.
59	D-CONTC/37923/2026	SWETLANA DAS	2026-08-19	Ld. counsel for petitioner not signed in page no. 8.
60	D-WP(C)/38168/2026	SUBHADUTTA ROUTRAY	2026-08-19	.Subject Code incorrectly Mentioned
61	D-BLAPL/18301/2026	HIMANSU SEKHAR SATAPATHY	2026-08-19	G.R case not tally with cause title and Rejection order.
62	D-ABLAPL/24821/2026	BHARAT JALLI	2026-08-19	1. Reference Certificate is not correctly furnished.
63	D-EXP/30412/2026	BASUDEV BARIK	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Petitioner in Exp not party in wp (c). I.A. to be filed for leave prefer to Exp. 3. i) Vernacular certificate not furnished. ii) Petitioner in Exp not party in wp (c). I.A. to be filed for leave prefer to Exp. iii) Put up for SR after removal of defects
64	D-CRLMC/23823/2026	AMLAN SHAKTI PAUL	2026-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration. 2. Date of impugned order dated 24.03.2026 under Annexure-2 does not tally with Synopsis
65	D-CRLMC/23315/2026	SANTOSH KUMAR DWIVEDY	2026-08-19	1. No. of F.I.R and Date under Annexure-1 does not tally with para-3 of the petition
66	D-BLAPL/24024/2026	ARIJEET MISHRA	2026-08-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished. ii) Redacted copy of annexure-1 not legible
67	D-WP(C)/38308/2026	ATUL TRIPATHY	2026-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of fathers not tally with cause title and affidavit.
68	D-WP(C)/38732/2026	BAIBASWATA PANIGRAHI	2026-08-19	1. Paragraph no. not correctly furnished in the petition
69	D-WP(C)/38735/2026	BAIBASWATA PANIGRAHI	2026-08-19	1. Paragraph no. not correctly furnished in the petition.
70	D-WP(C)/38857/2026	RAJIV KUMAR MAHANTA	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Serial no-4 affidavit in the I.A not correctly mentioned.
71	D-CONTC/38536/2026	NIRANJAN LENKA	2026-08-19	i) Year of the wpc (OAC) wrongly mentioned in Index. ii) Year not correctly furnished in para no. 9 11 12. iii) Date of disposed wrongly mentioned in reference certificate.
72	D-WP(C)/38733/2026	BAIBASWATA PANIGRAHI	2026-08-19	1. Paragraph no. not correctly furnished in the petition
73	D-ABLAPL/24630/2026	RABINDRA NATH PANDA	2026-08-19	1. Page nos. 11 and 12 not neat and legible
74	D-ABLAPL/24639/2026	SWARAJ PATEL	2026-08-19	1. As per Index, Annexure-2 not described in the petition
75	D-WP(C)/38734/2026	BAIBASWATA PANIGRAHI	2026-08-19	1. Paragraph no. not correctly furnished in the petition.
76	D-CRLMC/24070/2026	ARUN KUMAR BEHERA	2026-08-19	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Copy of Annexure-1 and 2 disclosing the name of Informant/Victim be kept in cover.2. Page no.6 not filed
77	D-WP(C)/38736/2026	BAIBASWATA PANIGRAHI	2026-08-19	1. Paragraph no. not correctly furnished in the petition.
78	D-WP(C)/36782/2026	SANTOSH CHANDRA ATABUDHI	2026-08-19	1. Put up for S.R. after filing a copy of Annexure-5.
79	D-WP(C)/36769/2026	AGNIHOTRA SAHU	2026-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in declaration.2.Name of father of the deponent in affidavit(Sl.No.2) not correctly furnished.3. Page nos.15 to 20 and 24 not neat and legible.
80	D-WP(C)/36972/2026	HARIPAD MOHANTY	2026-08-19	1. Annexure-6 described in para-5.9 in the petition but not Annexure marked in Index.2. Date of Letter under Annexure-5 does not tally with Para-5.8 of the petition.
81	D-WP(C)/38567/2026	GYANENDRA CHANDRA SWAIN	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no.not correctly furnished in the petition
82	D-CRLREV/24697/2026	KASHINATH PATTANAIK	2026-08-19	Name and address of informant be redacted and annexure -1 and2.
83	D-WP(C)/38568/2026	BISWAMBAR MOHANTY	2026-08-19	1. Annexure-4 not page marked in Index.
84	D-ABLAPL/24833/2026	BIJAYA KUMAR NAYAK (3)	2026-08-19	1. Reference certificate is not correctly furnished. 2. V>Nama is not properly stamped. 3. The name of the mother of the Victim may be redacted from F.I.R. 4.Unredacted copy may be kept in sealed cover.
85	D-WA/37369/2026	SONAK MISHRA,A.S.C	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) District of R- 1 and 2 not mentioned in cause title. ii) Anx- 8 wrongly mentioned in page no. 18. iii) Para no. wrongly mentioned in grounds. iv) Page mark not correctly.
86	D-CRLMC/23842/2026	ANAND CHANDRA SWAIN	2026-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Annexure-3 and 4 not marked on file.2. Paragraph no. not correctly furnished in declaration
87	D-WA/37223/2026	SARATHI JYOTI MOHANTY	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.

88	D-MATA/37776/2026	ANURAG PATI	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 3 days 2.page 21 24 28 30 37 and annex-2 not clear
89	D-MATA/38005/2026	RAMAKANTA PANDA	2026-08-19	1.Period of Delay 7 days 2.good ground not furnished
90	D-WP(C)/38485/2026	NAGEN KUMAR BARIK	2026-08-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annrxure -4 not mentioned in the petition copy.
91	D-RSA/35745/2026	UMA CHARAN MISHRA	2026-08-19	1.Period of Delay 629 days.I.A for condonation of delay Not Filed
92	D-RSA/35776/2026	SOUBHAGYA KUMAR DASH	2026-08-19	1.Court Fee Rs.121185/- Payable,Claiming for exemption.Income Certificate Not filed 2.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
93	D-ABLAPL/24557/2026	SAPAN KUMAR PAL	2026-08-19	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
94	D-WP(C)/38400/2026	PRAMODA KUMAR DASH	2026-08-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 to 29 not found.
95	D-ABLAPL/24538/2026	USHARANI PATI	2026-08-19	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Unredacted copy of annexure-1 be filed. for further s.R.
96	D-ABLAPL/24558/2026	SAPAN KUMAR PAL	2026-08-19	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) Signature of the petitioner in vakalatnama not tally with his name.
97	D-ABLAPL/24984/2026	SURYASNATA MOHAPATRA	2026-08-19	1. Reference certificate is not correctly furnished. 2. The name of the village of the father of the Victim may be redacted from the petition. 3.The name and address of the Victim and his parent name may be redacted from the F.I.R.Copy in Annexure 1.The original copy may be kept in sealed cover. 4. Memo of undertaking is not filled up and signed by the Advocate.
98	D-CRLREV/22908/2026	TUKUNA KUMAR MISHRA	2026-08-19	Put up SR after redacting the name of Victim/ Informant/ relatives/ address and school address from Annex-1.
99	D-ABLAPL/24552/2026	CHIRANJIB ROUT	2026-08-19	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) P. S. case no. AND G. R. case no.. mentioned in para-1 of the petition not tally with annexure-1.
100	D-ABLAPL/24392/2026	SAPAN KUMAR PAL	2026-08-19	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
101	D-CRLREV/24425/2026	AMIYA KUMAR MOHANTY A	2026-08-19	C. copy of Annex-3 not filed , Xerox copy filed
102	D-WP(C)/38696/2026	SAROJA KANTA SAMAL	2026-08-19	1. Date of Ann.1 in Index and Para 5 not correct

103	D-BLAPL/24776/2026	DURGA PRASAD PATTANAIK	2026-08-19	1. The date of order in BLAPL No.451 of 2025 is not correctly furnished in the Index. 2. A fee is deficient in Annexure 2. 3. Address of the petitioner has not been mentioned in the V Nama. 4.P.R.No. mentioned in the Cause Title does not tally with that of Rejection order.
104	D-ITA/36760/2026	DEEPALI MAHAPATRA	2026-08-19	further SR after filling of c copy and date of receive
105	D-WP(C)/38524/2026	ABHISEK MOHANTY	2026-08-19	Page 74 and 75 not neat
106	D-CRLMC/24340/2026	LOKESH GOURAV MOHARANA	2026-08-19	.Subject Code Not Furnished .
107	D-WP(C)/36856/2026	SUBHRANSU BHUSAN MOHANTY	2026-08-19	1. WA No. in Ann.14 of Index not correct.
108	D-WP(C)/38426/2026	PADMANAVA JENA	2026-08-19	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rs. 36/- to be paid.
109	D-WP(C)/38910/2026	PRABHAKAR SABAT	2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-RSA/36371/2026	ASHOK KUMAR MOHANTY	2026-08-19	The Contents under Annex-6 be corrected.
111	D-ABLAPL/24563/2026	SAPAN KUMAR PAL	2026-08-19	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) C.T. case no., mentioned in para-1 of the petition not correct.
112	D-ABLAPL/24561/2026	SURYAKANTA DWIBEDI	2026-08-19	i) P.S. case no. and C.T. case no. mentioned in synopsis not tally with cause title.ii) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.iii) Redacted copy of Annexure-1 AND 3 be filed AND unredacted copy of the same be kept in sealed cover.iv) For further S.R.
113	D-WP(C)/36992/2026	AMIYA KUMAR MISHRA - 2	2026-08-19	1. Page nos 25 and 26 Same but one page no25 to be removed.
114	D-ABLAPL/24721/2026	KHAGESWAR BEHERA	2026-08-19	. Reference certificate not properly furnished. 2. Signature of the petitioner no.2 not tally with cause title.
115	D-WP(C)/36515/2026		2026-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-ABLAPL/24800/2026	SATYABRATA PANDA	2026-08-19	1. TR case number not correctly furnished 1st line of page no.3. 2. Annexure number -2 not mentioned in Index.
117	D-WP(C)/37008/2026	SOUMI DAS	2026-08-19	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				1. Page nos. 8 to 11 and 14 to 17 not legible.
118	D- ABLAPL/24808/2026	BIJAY KUMAR BEHERA	2026-08- 19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Phone number of the victim/ Informant Redacting from page no.8. 2. Name of the victim /Informant need not be disclosed in connection with Annex-1 and kept in closed cover.
119	D-WP(C)/36838/2026	MANOJA KUMAR KHUNTIA	2026-08- 19	1. Ann.6 not attested.
120	D- ABLAPL/24777/2026	BYOMAKESH TRIPATHY	2026-08- 19	1. Reference certificate not properly furnished. 2. Annex- 2 and 3 not exhibited in body of the petition
121	D- TRPCRL/24735/2026	OM SWARUP	2026-08- 19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
122	D- ABLAPL/24785/2026	BISWAJIT NAYAK	2026-08- 19	1. Reference certificate not properly furnished.
123	D- ABLAPL/24844/2026	BYOMAKESH TRIPATHY	2026-08- 19	1. Affidavit is not properly stamped
124	D- ABLAPL/24868/2026	SUJIT KUMAR ACHARYA	2026-08- 19	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
125	D-WP(C)/36030/2026	AMITABH MISHRA	2026-08- 19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not tally with synopsis and book mark. Page 66 not found. Page 80 82 83 86 87 and 88 not legible.
126	D- ABLAPL/24778/2026	SURYAKANTA DASH	2026-08- 19	1. Relationship of the Deponent not furnished in Affidavit. 2. Reference certificate not properly furnished.